

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 625 OF 2019 IN  
DFR NO. 637 OF 2019**

**Dated: 13<sup>th</sup> August, 2019**

**In the matter of:**

**Century Rayon**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **03.10.2019**.

**COURT MASTER/PS**

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